

(In US \$ Million)

Year	Imports to India	Exports to India	Trade Balance	Trade volume
1995	765.00	398.00	-367.00	1163.00
1996	689.54	719.16	+29.62	1408.00
Growth in 1996				20.9%

The efforts being made to explore new areas of bilateral trade with China include holding of the meeting of Indo-China Joint Economic Group on Economic Relations, Trade, Science and Technology; increased participation in Trade Fairs to increase awareness in both countries and exposure of China's & India's technological capabilities to each others traders; identification of items, technologies and sectors with scope for furthering exports and initiating appropriate policy initiatives, and disseminating information about China's import requirements to our exporters.

Dues Against NTC

6520. SHRI MADHAVRAO SCINDIA :
SHRI ANANDRAO VITHOBA ADSUL :
DR. G.R. SARODE :

Will the Minister of TEXTILES be pleased to state :

(a) whether the Government of Maharashtra has been repeatedly requesting the Government and the National Textile Corporation for clearance of ever-increasing dues of Maharashtra State Cooperative Cotton Federation towards purchases of cotton;

(b) if so, the total outstanding dues as on date;

(c) the reasons for delay in payment of arrears; and

(d) the steps taken to ensure regular payment of dues for cotton purchases by NTC ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) :
(a) to (d) Cotton is purchased by NTC on credit terms and, therefore, there are bound to be some outstanding dues at any given point of time. The outstanding dues payable by NTC to Maharashtra State Cooperative Cotton Growers' Marketing Federations are Rs. 122 crores as on 31.3.1997, including interest and carrying charges. The NTC has not been able to clear the entire outstanding dues on account of acute shortage of working capital, NTC is expected to clear the dues on availability of funds.

NIFT Hyderabad

6521. SHRIMATI LAKSHMI PANABAKA : Will the Minister of TEXTILES be pleased to state :

(a) whether the Government are aware that the National Institute of Fashion Technology, Hyderabad is incurring heavy losses;

(b) if so, the details thereof alongwith the reasons therefore; and

(c) the action taken by the Government to make it viable ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) :
(a) The National Institute of Fashion Technology (NIFT), Hyderabad is not incurring heavy losses.

(b) and (c) Does not arise.

[Translation]

Sale of Coal

6522. PROF. RITA VERMA : Will the Minister of COAL be pleased to state :

(a) the quantum of coal sold by Bharat Cooking Coal Limited under road sale from centralised coal dumps, national coal dumps and collieries directly during the last three years;

(b) the reasons for charging Ra.80 per tonne as service charge on the coal sold from national coal dumps despite national coal dumps being not at par with centralised coal dumps;

(c) whether service charge of Rs. 80 per tonne is also collected on the coal sold directly from the collieries;

(d) if so, the reasons therefor;

(e) whether the objectives for which centralised coal dumps were set up are being fulfilled by selling coal directly through collieries; and

(f) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) The quantum of coal sold by Bharat Coking Coal Limited under road sales from Centralised Coal Dumps, National Coal Dumps and collieries during the last three years is as under :-

(In lakh tonnes)

Year	Centralised Dump	National Dump	Collieries
1994-95	7.04	10.68	34.12
1995-96	5.68	15.10	36.21
1996-97 (Provisional)	3.97	20.62	29.09